## (A)

CAT / I / II

## CENTRAL ADMINISTRATIVE TRIBUNAL M

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. Gyanecwan Barch. Applicant (s)

Sr. No Order with Signature Date 8.1.0. 2 hsol REGISTER

1.3.2.96 Adjourned to 9.2.1996.

Heard Shri D.P.Dhalasamant, learned

I for the applicant and Shri Ashok

It would appear that the applicant had well for the applicant had well for the process

Table B.D. for some time counsel for the applicant and Shri Ashok Moharty, learned Senior Standing Counsel (Central).

worked as E.D.M.C., Tabla B.O. for some time and has gained some experience of postal work. According to applicant, his name has not been sponsored by the Employment Exchange in the present instance on the ground that he possesses qualifications which are higher than those requisition for the job, and because a requisition was made to the Employment Exchange to sponsore only 8th class passed candidates. The applicant contends that although he has experience of departmental work, his case suffers only because of his higher qualification. According to the Bepartmental rules also, a matriculate is to be given preference in the matter of selection of EDMC/DA/Packer.

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for Adomissons

9.2.96 2

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Serial No of Order	Date of Order	Order with Signature	
2	9.2.96	Considering all assess at the	
	2.30	Considering all aspects, it is	
		directed that the candidature of the	
		applicant may also be considered along	
		with other candidates sponsored by the	
		Employment Exchange, and the most	Order No. 2
		suitable candidate be selected for the	dt 9.2
		post, if the selection is not pet	
		finalised.	Free copy of
		Incidentally, it was pointed out	above order May
		on behalf of the applicant that in the	
		matter of selection of such EDAs,	be issued to the
		matriculates should be preferred to	letitioner's crun
		candidates having minimum lower educa-	7
		tional qualification, as per departmenta	
		instructions. Nevertheless, whenever	13:276
		requisitions are made to Employment	13.21
		Exchanges this fact is not being intimate	d.
		with the result that the candidates with	
		matriculation are not being sponsored by	Received true Con
		them. The Chief Post Master General, may	your de 9.2.9
		consider whether it would not be necessar	$\sim$
		or desirable to adopt a practice, hereaft	- 1. 2
			and
		of intimating to the Employment Officer.	CHI
		whenever a requisition is made, as to	y gos A copy
		the position of the instructions regarding	8/ organyo
		preference to be given to matriculates,	d1 . d. 5 . d. g.
			po 8 neg po t
		wider and better balanced, so that the	De 8 68 N 30 1
			ph 2634.614
		candidates for consideration.	100 HO 1810
		The Original Application iser	The same
			copy of the
		12	ood er ming all
		to the petitioner's counsel.	so dini
		Or all	No. A Shot Note
		MEMBER (ADMINISTRATIVE)	19 60 (20) AC
			5-1 90 B-3.
			Day 5
Rece	cived Coff.	Ste Che onder at 9.296 alongwish the copy of the A of Ob the Mr Ashor Mohany for R. 1 to 3 Indocument four	000